

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-59-2020

**Ameet Paresh Savant,
Presently lodged at
Central Jail, Colvale**

..... **Applicant**

V e r s u s

State of Goa and anr.

..... **Respondent**

Mr. Nitin Sardessai, Senior Advocate with Adv. Shivan Fadte for the Applicant.

Mr. Pravin Faldessai, Addl. Public Prosecutor for the Respondent/State.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 21st October, 2020.

ORDER:

The learned Additional Public Prosecutor seeks one week's time to file reply.

2. Post the matter on 4/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-